

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ELLENBARRIE EXIM LIMITED
OPERATING IN (non-operative) AT KOLKATA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ELLENBARRIE EXIM LIMITED CIN: U74900WB1995PLC071206 PAN: AAACE5768L
2.	Address of the registered office	P-17, 3rd Floor, Kalakar Street, Kolkata, West Bengal, India, 700007
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	No Fixed assets in the Corporate Debtor
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Nil (inoperative since 2008-09)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by emailing to the RP at cirp.ellenbarrie@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at cirp.ellenbarrie@gmail.com
10.	Last date for receipt of expression of interest	10/07/2024
11.	Date of issue of provisional list of prospective resolution applicants	20/07/2024
12.	Last date for submission of objections to provisional list	25/07/2024
13.	Date of issue of final list of prospective resolution applicants	04/08/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09/08/2024
15.	Last date for submission of resolution plans	08/09/2024
16.	Process email id to submit Expression of Interest	cirp.ellenbarrie@gmail.com

Date: 25/06/2024

Place: Patna



Vishal Shekhar
Vishal Shekhar

Resolution Professional of
Ellenbarrie Exim Limited

Reg. No.: IBBI/IPA-002/IP-N00593/2018-2019/11891

AFA valid up to 21/12/2024

Manorma Bhawan, Road No. 6C, Patna -800016, Bihar

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR ELLENBARRIE EXIM LIMITED OPERATING IN (non-operative) AT KOLKATA [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ELLENBARRIE EXIM LIMITED CIN: U74900WB1995PLC071206 PAN: AAACE5768L
2.	Address of the registered office	P-17, 3rd Floor, Kalakar Street, Kolkata, West Bengal, India, 700007
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	No Fixed assets in the Corporate Debtor
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Nil (inoperative since 2008-09)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by emailing to the RP at cirp.ellenbarrie@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at cirp.ellenbarrie@gmail.com
10.	Last date for receipt of expression of interest	10/07/2024
11.	Date of issue of provisional list of prospective resolution applicants	20/07/2024
12.	Last date for submission of objections to provisional list	25/07/2024
13.	Date of issue of final list of prospective resolution applicants	04/08/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09/08/2024
15.	Last date for submission of resolution plans	08/09/2024
16.	Process email id to submit Expression of Interest	cirp.ellenbarrie@gmail.com

Vishal Shekhar
Resolution Professional of
Ellenbarrie Exim Limited
Reg. No.: IBBI/IPA-002/IP-N00593/2018-2019/11891
AFA valid up to 21/12/2024
Manorma Bhawan, Road No. 6C, Patna -800016, Bihar

Date: 25/06/2024
Place: Patna

ফর্ম 'জি' (অ-চালনাগত) এলেনব্যারি এক্সিম লিমিটেড-এর জন্য আগ্রহ প্রজ্ঞাপন আমন্ত্রণ [ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে]	
দরকারি তথ্যাবলি	
১	কর্পোরেট ঋণগ্রহীতার নাম এবং প্যান/ সিআইএন/ এলএলপি নং
২	রেজিস্টার্ড অফিসের ঠিকানা
৩	ওয়েবসাইটের ইউআরএল
৪	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ
৫	মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি
৬	শেষ অর্ধবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য
৭	কর্মী/শ্রমিকের সংখ্যা
৮	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (ডফসিল সহ), ঋণদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য যেখানে পাওয়া যাবে:
৯	উক্ত কোডের ২৫(২)(এইচ) ধারায় রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:
১০	এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ
১১	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রভিশনাল তালিকা জারির তারিখ
১২	প্রভিশনাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ
১৩	সম্ভাব্য রেজোলিউশন আবেদনকারীদের ফাইনাল তালিকা জারির তারিখ
১৪	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতি ইনফরমেশন মেমোরাভাম, ইন্ডালুয়েশন ম্যাট্রিক্স এবং রিকোয়েস্ট ফর রেজোলিউশন প্ল্যানস জারির তারিখ
১৫	রেজোলিউশন প্ল্যান দাখিলের শেষ তারিখ
১৬	আগ্রহ প্রজ্ঞাপন দাখিলের ই মেল আইডি

বিশাল শেখর
এলেনব্যারি এক্সিম লিমিটেড-এর রেজোলিউশন প্রোফেশনাল
রেজি নং IBBI/IPA-002/IP-N00593/2018-19/11891
এএফএ বৈধ ২১.১২.২০২৪ অবধি
মনোরমা ভবন, রোড নং ৬সি, পাটনা- ৮০০০১৬, বিহার

স্থান: পাটনা
তারিখ: ২৫.০৬.২০২৪